

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3194
ANSWERED ON 17TH DECEMBER, 2015

MOTOR VEHICLE AGREEMENT

3194. SHRI GAURAV GOGOI:
SHRIMATI V. SATHYA BAMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether any transport agreement has been signed with SAARC nations;
- (b) if so, the details thereof;
- (c) whether transport agreement with Thailand and Myanmar to start transport to Thailand and Myanmar via the North-East has been also signed; and
- (d) if so, the details thereof?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) & (b): Yes, Madam. To reduce cost and time consuming process and make cross border trade and transport more efficient and to help transform transport corridors linking the four countries into economic corridors and enhance people to people contact, a Motor Vehicle Agreement among Bangladesh, Bhutan, India and Nepal (BBIN) for the regulation of Regular Passenger, Non-regular Passenger and Cargo vehicles, as a sub-regional arrangement, has been signed by the Transport Ministers of these countries in Thimphu, Bhutan in June 2015. Draft Protocols for movement of passenger and cargo vehicles to implement this agreement are under negotiations.

(c): No.

(d): Not applicable.

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